

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 220 OF 2017 AND
APPEAL NO. 223 OF 2017**

Dated: 30th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bihar Industries Association

.... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Kumar Dubey
Mr. Suraj Samdarghi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvander Tomar
Ms. Stuti Kishan for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan for R-2

ORDER

As agreed by the learned counsel appearing for the parties, list these matters on **28-9-2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**